

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 29.10.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Jitenera Mashwari, Advocate	S.B Civil Misc.Transfer Pet.No.55/2014,Smt.Laxmi Kanwar V/sHarsvardhan Singh	Mr.Dilip Singh Baghela	Mr.Surendra Singh
02.	Dr.Rakesh Sinha , Advocate	S.B Civil Misc.Appeal No.444/2012,Manak Chand V/s Sampat Rai & Ors	Mr.Manish Sisodia	Mr.Sandeep Shah & Shreyansh Mardia

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01.	Shri Murlidhar Vashnav , Retd;D.J. & Smt.Meena Kothari Advocate	S.B.Criminal Misc.Pet.No.832/2015 Rajesh Kaul V/s State & Ors & 833/2015 Suyash Sudershan & AnV/s State & Ors	Mr.R.S.Saluja	Mr.Vineet Jain & M.K.garg
02.	Manish Sisodia, Advocate	S.B Civil Spl.Appeal(W.) No.173/2004,State V/s Biju Lal & Ors.	Mr. P.R.Singh Jodha, AA 61. RHC	Mr. J.P.Joshi &Khet Singh

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR